HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Dated, the 22nd November, 2019.

No.HCM/C-11/2018-Estt.-II/ As directed, Shri. K. Brajakumar Sharma, Jt. Director, Manipur Judicial Academy, (Mobile – 9856024105, 7085337181, email - manipurjudicialacademy@gmail.com) is hereby appointed as Nodal officer for necessary Co-ordination with the Department of Justice, Ministry of Law and Justice, Government of India, for the 26th November celebration every year as "Constitution Day".

Shri K. Brajakumar Sharma shall upload reports of activities along with photographs of the campaign on the website of Department of Justice (www.doj.gov.in).

This notification shall come into force immediately until further order.

By Orders etc.

Sd/-(W. Tonen Meitei) REGISTRAR (JUDL.) Imphal, the 22nd November, 2019

No. HCM/C-11/2018-Estt.-II/ 26051-63 Copy to :-

- 1. The Director (Admin & A2J), Department of Justice, Ministry of Law & Justice, Govt. of India, Jaisalmer House, 26 Mansingh Road, New Delhi-11, 011-23072135 for kind information
- 2. The Director, Manipur Judicial Academy.....for kind information.
- 3. Shri K. Brajakumar Singh, Jt. Director, Manipur Judicial Academy.
- 4. The Member Secretary, Manipur State Legal Services Authority.
- 5. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 6. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
- 7. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
- 8. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran.
- 9. The P.S. to Registrar General, High Court of Manipur.
- 10. The P.S. to Registrar (Judicial), High Court of Manipur
- 11. The System Analyst, High Court of Manipur for uploading the same to the official website.
- 12. Guard File/Order Book.
- 13. Notice Board.

(W. Tonen Meitei)
REGISTRAR (JUDL.)